Annexure – 4

Name of the corporate debtor: M B MALLS PRIVATE LIMTED; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 24.04.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
			Not Applicable											
	Total													